

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 106(ND)13
CA. NO.

CORAM:




PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2016 AT 10.30 A.M**

NAME OF THE COMPANY: M/s. Sh. Jasmohan Singh V/s. M/s. Freez King Industries Ltd. &
Ors.


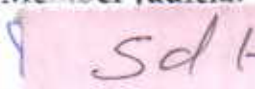
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Arun Katarbajda	Sr. Adv	} for Petitioner	
2.	Puneet Yadav	Adv		
3.	Soumen Gupta	Adv		
4.	Saurabh Kalra	Adv	} For R-1&2	
5.	Powinder	Adv		
⑥	M.S. VINAIK	ADV.	FOR R-6	

ORDER

Arguments of the petitioner part heard.

2. List the matter for further arguments on 19.08.2016 at 2.00 p.m.


(Ina Malhotra)
Member Judicial

(R.Varadharajan)
Member Judicial